

Amalgamation of Sales Tax with Excise Duties

*577. SHRI HARDAYAL DEVGUN : Will the Minister of FINANCE be pleased to state:

(a) the details of the recommendations made by the Fifth Finance Commission with regard to the amalgamation of the sales-tax with the excise duties; and

(b) the reaction of Central Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). The Fifth Finance Commission submitted their Final Report to the President on the 31st July, 1969. The Report is under examination and as soon as decisions are taken in regard to the action on the recommendations, the report along with an explanatory memorandum on the action taken will be laid on the table of both Houses of Parliament as required by Article 281 of the Constitution of India.

WRITTEN ANSWERS TO QUESTIONS

Alumina Plants in Public Sector

*571. SHRI S. K. TAPURIAH : Will the Minister of PETROLEUM AND CHEMICALS, AND MINES AND METALS be pleased to state:

(a) whether in view of the new agreements and commitments to export alumina, Government are considering to set up new alumina plants in the public sector; and

(b) if so, what are the prospective sites and the time by which the proposals will materialise ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI JAGANATH RAO) : (a) Enquiries for the import of alumina on a long term basis have been received from different countries but no agreement or commitment has so far been made for the export of alumina to any country. Keeping in view the possibilities of export of alumina, the National Industrial Development Corporation have been commissioned in the first instance to prepare a Detailed Techno-economic Feasibility Report for an export-oriented alumina plant in Gujarat.

(b) Details regarding location and time schedule will be available only on the completion of the feasibility study.

Production at Private Sector Oil Refineries

*578. SHRI ZULFIQUAR ALI KHAN :
SHRI MEETHA LAL MEENA :
SHRI R. K. AMIN :
SHRI H. AJMAL KHAN :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) the total prescribed production limit of the private sector Oil Refineries in the country;

(b) whether the private sector refineries are running according to their prescribed limit or in excess of the limit, if so, whether there are plans to cut down their output; and

(c) if so, whether it would affect the supply and demand position of oil and petroleum products in the country ?

THE MINISTER OF PETROLEUM & CHEMICALS AND MINES AND METALS (Dr. TRIGUNA SEN) : (a) The capacities as noted in the Industrial licences issued to the three private sector refineries processing imported crude oil amount to 4.575 million tons.

(b) and (c). The present operating levels of these refineries are 7.30 million tons per annum. These levels are not likely to be reduced for the present, in view of the demands for petroleum products.

आली मुद्रा तथा लेखावाह्य धन

579. श्री राम स्वरूप बिद्यायी:
श्री झा० सुन्दर लाल:
श्री नारायण स्वरूप शर्मा:
श्री श्रीम प्रकाश श्यामी:
श्री अविचन:

क्या वित्त मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार ने कभी अनुमान लगाया है कि कुल कितनी मुद्रा जारी की गई है ;

(ख) इस समय कितनी मुद्रा वास्तव में परिचलन में है ;

(ग) अनुमानतः कितना लेखाबाह्य धन परिचालित नहीं है ;

(घ) राष्ट्र के हित को ध्यान में रखते हुए उग लेखा बाह्यधन का पता लगाने के लिए सरकार क्या उपाय कर रही है ; और

(ङ) सरकार ने गत पांच वर्षों में कितने लेखाबाह्य धन का पता लगाया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्रकाश चं० सेठी) : (क) और (ख). प्रकाशित आंकड़ों से कुल जारी की गयी मुद्रा और परिचालित मुद्रा की रकम का पता चलता है। 31 मार्च, 1969 को जनता के पास 3680 करोड़ रुपये की मुद्रा परिचलन में थी।

(ग) लेखा-बाह्य धन का अनुमान लगाना सम्भव नहीं है।

(घ) लेखा-बाह्य धन का मुख्य स्रोत है करों की चोरी ; सरकार इस चोरी का पता लगाने के लिए बराबर प्रयत्नशील है। करों की चोरी को रोकने और कर-संग्रह व्यवस्था को और कड़ा करने के लिए कई उपाय किये गये हैं।

(ङ) उपलब्ध सूचना उन आमदनियों के सम्बन्ध में है जो स्वेच्छापूर्वक लेखा-बाह्य धन बताने की दो योजनाओं के अन्तर्गत बतायी गयी हैं या जिनका पता, विभाग के प्रयत्नों के परिणामस्वरूप, चला है। 1965 में शुरू की गयी स्वेच्छापूर्वक लेखा-बाह्य धन बताने की दो योजनाओं के अन्तर्गत कुल मिलाकर 197 करोड़ रुपये की आय का पता चला और विभाग ने, कुल मिलाकर 1965-66 में 20.76 करोड़ रुपये, 1966-67 में 32.92 करोड़ रुपये और 1967-68 में 37.72 करोड़ रुपये की छिपी आमदनियों का पता लगाया। इसके अलावा, निवारक दण्ड

व्यवस्थाओं के कारण हर साल करदाता अपनी इच्छा से स्वयं लेखा-बाह्य धन की रकम बताते रहते हैं। पहली अप्रैल, 1964 और 31 मार्च, 1968 के बीच इस प्रकार 42 करोड़ रुपये की रकम बतायी गयी थी।

Fall in Purchasing Power of Rupee

*580. SHRI GEORGE FERNANDES : Will the Minister of FINANCE be pleased to state:

(a) the fall in the value of the rupee since 1947 in so far as its purchasing power is concerned; and

(b) whether Government propose bringing about some monetary reform by introducing the *naya rupiya* equivalent to ten existing rupees in view of the steep fall in the value of the rupee?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The Interim Series of the All India Working Class Consumer Price Index has 1949 as base. Measured by the increase recorded by this Index, between 1949 and 1968-69 the fall in the purchasing power of the rupee works out to 52.8 per cent.

(b) No, Sir.

Investments in Various Public Undertakings

*581. SHRI PREM CHAND VERMA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the investment made in various public undertakings under the charge of his Ministry upto the 31st March, 1969, the extent of equity capital and loans and advances (separate figures for each concern may be given);

(b) the working results during the last three years; and

(c) the further investments proposed during the Fourth Five Year Plan in the existing concerns and how much on new units?